

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

UNSTARRED QUESTION NO:1025

ANSWERED ON:30.07.2010

ECO-TOURISM

Viswanathan Shri P.;Wankhede Shri Subhash Bapurao

**Will the Minister of TOURISM be pleased to state:**

- (a) the details of the central financial assistance released to State Governments/Union Territory Administrations (UTs) for the development of eco-tourism during each of the last three years and the current year, State- wise and Project-wise;
- (b) whether several State Government/UTs have not even fully utilized the funds during the said period;
- (c) if so, the details thereof alongwith the funds that remain unutilized, State- wise, Project-wise; and
- (d) the steps taken or being taken by the Government to ensure proper growth of eco-tourism in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

(a) to (d): Development and promotion of tourism including Eco Tourism is primarily undertaken by the State Governments/Union Territory Administrations. However, the Ministry of Tourism extends Central Financial Assistance (CFA) to the State Governments/Union Territory Administrations for project proposals identified in consultation with them under the various schemes of the Ministry, subject to availability of funds, and inter-se priority and adherence to scheme guidelines. The details of projects sanctioned during the last three years and current year is at annexure. Implementation of the project is the responsibility of the respective State Government/Union Territory Administration. The Ministry of Tourism monitors the progress through review meetings and field visits from time to time. The final installment is released after the receipt of utilization certificate, completion certificate and Management Agreement from the State Governments/Union Territory Administrations. To sensitize the stakeholders and State Governments/Union Territory Administrations towards growth of Eco Tourism in a sustainable manner, the Ministry of Tourism has taken initiatives like "Tigers : Our National Beauties" and organisation of the National Workshop on Sustainable Tourism Criteria for India.

**ANNEXURE**

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.1025 ANSWERED ON 30.07.2010 REGARDING ECO TOURISM

PROJECTS SANCTIONED DURING THE ELEVENTH FIVE YEAR PLAN (2007-08, 2008-09, 2009-10 AND UP TO 30.06.2010)

(Rs.in crore)  
Sr.No State Number of Project Amount  
Sanctioned

1	Andhra Pradesh	31	146.47
2	Arunachal Pradesh	41	111.21
3	Andman & Nicobar	0	0.00
4	Assam	15	44.55
5	Bihar	15	39.23
6	Chandigarh	14	27.82
7	Chattisgarh	6	24.27
8	Dadra & Nagar Haveli	3	0.24
9	Daman & Diu	1	0.12
10	Delhi	20	72.16
11	Goa	3	48.14
12	Gujarat	12	34.30
13	Haryana	24	59.72
14	Himachal Pradesh	28	76.78
15	Jammu and Kashmir	93	159.52
16	Jharkhand	10	11.55

17 Kerala	30	127.45
18 Karnataka	22	105.20
19 Lakshadweep	1	7.82
20 Maharashtra	11	58.90
21 Manipur	25	73.44
22 Meghalaya	15	33.86
23 Mizoram	18	44.53
24 Madhya Pradesh	39	125.43
25 Nagaland	48	72.65
26 Orissa	30	99.69
27 Puducherry	13	24.21
28 Punjab	7	33.13
29 Rajasthan	20	91.71
30 Sikkim	72	162.15
31 Tamil Nadu	38	116.53
32 Tripura	32	35.93
33 Uttar Pradesh	22	75.79
34 Uttarakhand	8	66.04
35 West Bengal	29	94.48
GRAND TOTAL	796	2305.02